

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 13.07.2022 (WEDNESDAY)**

**COURT –III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)**

**For Admission (Fresh Case)**

| <b>S. No.</b> | <b>Case No.</b>                    | <b>Name of the parties</b>                         | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|------------------------------------|--|-------------------------------|--------------------------------|
| <b>1.</b>     | Comp. App. (AT)<br>No. 108 of 2022 | Ornate Lifestyle Pvt. Ltd.<br>Vs.<br>Bajrang Manot | Sagar Aggarwal                |                                |

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order of Hon’ble Chairperson  
-sd/-  
Registrar**